

From,

Registrar General,
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 50/Admin.(Services)/2026 Dated: Allahabad: January 28, 2026.

Subject: Regarding the proposal for organizing 05 days Refresher Training Programme on Civil and Criminal Matters clubbed with e-Court Programme & Vulnerable Witness Scheme for the Officers of Civil Judge (Junior Division) Cadre from 02.02.2026 to 06.02.2026 at JTIRI, U.P., Lucknow.

Madam,

With reference to Institute's letter no. JTIRI/106 dated 22.01.2026 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of organizing the 05 days Refresher Training Programme on Civil and Criminal Matters clubbed with e-Court Programme & Vulnerable Witness Scheme for the Officers of Civil Judge (Junior Division) Cadre, scheduled to be held from **02.02.2026 to 06.02.2026** at **JTIRI, U.P., Lucknow** and to nominate all the Officers whose details are mentioned in **enclosed** Annexure No. 1 for participation in the said training programme except for **Smt. Nandini Uppadhyay**, Civil Judge (J.D.), Chhibramau-Kannauj; **Sri Arpit Goel**, Judicial Magistrate, Kanpur Nagar and **Sushri Rohini Upadhyay**, Judicial Magistrate, Budaun.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl:- Annexure No. 1.

sd/-
(Rajnish Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 50(i)/Admin.(Services)/2026 Dated: Allahabad: January 28, 2026.

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the **concerned** District & Sessions Judges of U.P. with the request to kindly inform the Officer concerned accordingly (as per enclosed **Annexure No. 1**) at their **respective** Judgeship.

Encl:- Annexure No. 1.

sd/-
(Devesh)
Joint Registrar (Services)
"For Registrar General"

List of Civil Judge (Junior Division)**Training Schedule: 02.02.2026 to 06.02.2026**

Sl. No.	ID	Name and Designation	Place of Posting
1.	3433	SMT. NIDHI PANDEY Addl. Civil Judge (Junior Div.)	Mathura
2.	3434	SUSHRI SHUBHRA PRAKASH Civil Judge (Junior Div.)	Khaga-Fatehpur
3.	3435	SUSHRI PRIYAMVADA PRIYADARSHINI, Civil Judge (J.D)	Prayagraj
4.	3436	SRI KUNVER JEETENDRA PRATAP SINGH, Civil Judge (Junior Div.)	Chakia-Chandauli
5.	3437	SMT. PRIYANKA SHARMA Civil Judge (Junior Div.)	Mau
6.	3438	SRI PRABHAT KUMAR DUBEY Judicial Magistrate	Balrampur
7.	3439	SMT. SHIPRA SINGH-II Addl. Civil Judge (Junior Div.)	Mathura
8.	3440	SUSHRI SHISHIR SRIVASTAVA Addl. Civil Judge (Junior Div.)	Bijnor
9.	3441	Dr. PRAVEEN SINGH Civil Judge (Junior Div.)	Bidhuna-Auraiya
10.	3442	SMT. YASHA SHARMA Civil Judge (Junior Div.)	Ramabai Nagar
11.	3443	SRI TARIF MUSTAFA KHAN Nyayadhikari, Gram Nyayalaya	Menhnagar-Azamgarh
12.	3444	SMT. SRISHTI TRIPATHI Judicial Magistrate	Ballia
13.	3445	SRI AMBESH KUMAR PANDEY Judicial Magistrate	Shahjahanpur
14.	3446	SMT. SONAL UPADHYAY Judicial Magistrate	Ayodhya
15.	3447	SMT. NIVEDITA SINGH-I Addl. Civil Judge (Junior Div.)	Bulandshahar
16.	3448	SUSHRI ISIKA SINGH Addl. Civil Judge (Junior Div.)	Mathura
17.	3450	SRI SARANSH SHARMA Judicial Magistrate	Kanpur Nagar
18.	3451	SMT. YASHASWI SINGH Addl. Civil Judge (J.D)	Aligarh
19.	3452	SRI AJEET KUMAR MISHRA Judicial Magistrate	Kushi Nagar at Padrauna
20.	3453	SRI ABHISHEKA SINGH-I Judicial Magistrate	Kanpur Nagar
21.	3454	SRI VIJAY SHANKAR GAUTAM Civil Judge (Junior Div.)	Charkhari-Mahoba
22.	3455	SRI DIGVIJAY SINGH Judicial Magistrate	Prayagraj
23.	3456	SRI SHANTNU TANWAR Civil Judge (J.D) (FTC) (Crime against women)	Kushi Nagar at Padrauna
24.	3457	SMT. SRISHTI PANDEY Addl. Civil Judge (J.D)	Bhadohi at Gyanpur
25.	3458	SMT. SHIVANI-I	Ghaziabad

		Judicial Magistrate	
26.	3459	SRI SUNANDAN GOYAL Nyayadhikari, Gram Nyayalaya	Hata-Kushinagar
27.	3460	SMT. PRAGYA PARASHAR Addl. Civil Judge (Junior Div.)	Rampur
28.	3461	SUSHRI JYOTI PRAKASH SINGH Judicial Magistrate	Rai Bareli
29.	3462	SRI SHAILESH KUMAR SINGH Judicial Magistrate	Lucknow
30.	3463	SRI KUNWAR SURYASEN SINGH Nyayadhikari, Gram Nyayalaya	Kanth-Moradabad
31.	3464	SRI ABHISHEK SHARMA Addl. Civil Judge (J.D)	Prayagraj
32.	3465	SRI ABHISHEK CHAUHAN Civil Judge (Junior Div.)	Hasanpur-Amroha
33.	3467	SMT. PRAGATI-I Judicial Magistrate	Hapur
34.	3468	SMT. TANVI SINGH Addl. Civil Judge (Junior Div.)	Hapur
35.	3469	SUSHRI RICHA KESARWANI Civil Judge (Junior Div.)	Lucknow
36.	3470	SUSHRI MANJULA MISHRA Addl. Civil Judge (J.D)	Bareilly
37.	3471	SMT. ANCHAL CHANDEL Civil Judge (Junior Div.)	Sadabad-Hathras
38.	3472	SRI RAJAT SHARMA Nyayadhikari, Gram Nyayalaya	Chakarnagar-Etawah
39.	3473	SMT. SHINJINI YADAV Addl. Civil Judge (J.D)	Jalaun at Orai
40.	3474	SRI ROHIT PURI Civil Judge (Junior Div.)	Mahmoodabad-Sitapur
41.	3475	SRI SHAMSUL RAHMAN Registrar Land Aquir, Rehab & Resettlement Auth	Agra
42.	3476	SRI SHIVAM VASHISTH Nyayadhikari, Gram Nyayalaya	Bah-Agra
43.	3477	SRI RAJAT KUMAR YADAV Civil Judge (Junior Div.)	Lakhimpur Kheri
44.	3478	SUSHRI VYOMA GAUR Addl. Civil Judge (Junior Div.)	Meerut
45.	3479	SRI SUMIT GUPTA-I Civil Judge (J.D)	Tilhar-Shahjhanpur
46.	3480	SUSHRI RAKHI BHADORIA Civil Judge (Junior Div.)	Budaun
47.	3482	SUSHRI RACHNA RAWAT Judicial Magistrate	Bareilly
48.	3483	SRI KUMAR ASHISH Judicial Magistrate	Hardoi
49.	3484	SRI MOHAMMED FARAZ HUSAIN Civil Judge (Junior Div.)	Azamgarh
50.	3485	SUSHRI SHALINI TYAGI Addl. Civil Judge (Junior Div.)	Auraiya
51.	3486	SRI SIDDI JAI PRAKASH Nyayadhikari, Gram Nyayalaya	Bhatpar Rani-Deoria
52.	3487	SMT. ADITI MALHOTRA Addl. Civil Judge (Junior Div.)	Etawah
53.	3488	SRI PIYUSH MOOLCHANDANI Civil Judge (Junior Div.)	Kasganj
54.	3489	SMT. NANDINI UPPADHYAY	Chhibramau-Kannauj

		Civil Judge (J.D)	
55.	3490	SRI ARPIT GOEL Judicial Magistrate	Kanpur Nagar
56.	3491	SUSHRI ROHINI UPADHYAY Judicial Magistrate	Budaun
57.	3492	SRI ROHIT SHAHI Civil Judge (J.D) (FTC) (Crime against women)	Ambedkar N. at Akbarpur
58.	3493	SUSHRI HERSHIKA RASTOGI Civil Judge (Junior Div.) (FTC) (Crime against women)	Hathras
59.	3264	SUSHRI POOJA SHARMA Judicial Magistrate	Lakhimpur Kheri
60.	3357	SRI RAJAN RATHEE Civil Judge (J.D) (FTC) (14 th Finance Commission)	Ambedkar N. at Akbarpur
61.	3403	SRI ANKUSH SRIVASTAVA Addl. Civil Judge (Junior Div.)	Chhibramau-Kannauj
62.	3494	SMT. ASHUNAINA MAURYA Spl. Judicial Magistrate (C.B.I.)	Lucknow
63.	3410	SUSHRI SANGHMITRA Judicial Magistrate	Gorakhpur
64.	3449	SMT. MIKKY SINGH Civil Judge (Junior Div.)	Kaushambi
65.	3495	SRI SIDDHANT YADAV Civil Judge (Junior Div.)	Aonla-Bareilly
66.	3750	SRI SHIKHAR AGARWAL Civil Judge (Junior Div.)	Faridpur-Bareilly
67.	3496	SRI AMIT KUMAR YADAV-IV Addl. Civil Judge (J.D)	MuzaffarNagar
68.	3813	SRI SAGAR TAYAL Civil Judge (Junior Div.)	Shikohabad-Firozabad
69.	3497	SUSHRI SHREYA SOLANKI Addl. Civil Judge (Junior Div.)	Rai Bareli
70.	3498	SUSHRI AFIFA IRFAN Addl. Civil Judge (Junior Div.)	Mathura
71.	3499	SRI ARUN YADAV Nyayadhikari, Gram Nyayalaya	Nanpara-Bahraich
72.	3500	SMT. SATYA CHAUDHARY Addl. Civil Judge (J.D)	Budaun
73.	3501	SUSHRI SHALINI CHAUDHARY Judicial Magistrate	Deoria
74.	3502	SRI SHIVAM VERMA Addl. Civil Judge (Junior Div.)	Rai Bareli
75.	3503	SMT. ANISHKA CHAUDHARY Judicial Magistrate	Muzaffar Nagar
76.	3504	SRI DHAMMA KUMAR SIDHARTH Civil Judge (J.D)	Siddharth Nagar
77.	3505	SRI VIPUL KUMAR YADAV Nyayadhikari, Gram Nyayalaya	Nantanwa-Maharajganj
78.	3506	SRI SANJAY KUMAR-VIII Nyayadhikari, Gram Nyayalaya	Siyana-Bulandshahar
79.	3507	SRI SATYENDRA KUMAR MAURYA Civil Judge (J.D)	Ballia
80.	3508	SRI AVIRAL UMRAO Civil Judge (JuniorDiv.)	Chhata-Mathura